

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:897  
ANSWERED ON:16.07.2014  
UTILISATION OF FUNDS  
Udasi Shri Shivkumar Chanabasappa

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the funds allocated to provide basic facilities to urban poor are not being utilised properly;
- (b) if so, the reaction of the government thereto;
- (c) the number of States which have utilised less than 50 per cent of the allocated funds per year during each of the last three years and the current year, State-wise including Karnataka; and
- (d) the action taken/proposed to be taken by the Government to ensure optimum utilisation of fund?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

- (a): No, Madam.
- (b): Question does not arise.
- (c): Releases are made based on Physical progress and utilization of earlier released installments. State-wise Scheme progress is Annexed.
- (d): For ensuring optimum utilization of funds, the Ministry of Housing & Urban Poverty Alleviation is regularly monitoring progress through physical and financial reports, periodic review meetings at national/state/regional/city level and field visits.